

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad
REGIONAL BENCH - COURT NO. 3**

EXCISE Appeal No. 13265 of 2014-DB

[Arising out of Order-in-Original/Appeal No VAD-EXCUS-001-APP-255-2014-15 dated 11.07.2014 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I]

Reckon Diagnostics P Ltd

...Appellant

3/7, Industrial Estate,
Gorwa,
Vadodara
Gujarat-390016

VERSUS

C.C.E. & S.T.-Vadodara-i

...Respondent

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara,
Gujarat-390007

APPEARANCE:

Shri Dhaval K Shah, Advocate for the Appellant
Shri. A R Kanani, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING:16.11.2023
DATE OF DECISION:17.11.2023

The appeal is disposed of. For order, see order of date in EXCISE Appeal No. 12076 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

PALAK